

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 254 OF 2015

Dated: 18th December, 2017

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Neyveli Lignite Corporation Ltd. ... Appellant(s)
Vs.
Tamil Nadu Generation & Distribution Company Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G.Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-1

Mr. Pradeep Misra
Mr. Suraj Singh for R-9 to R-11

Mr. Divyanshu Rai
Mr. Nikhil Nayyar for R-14

ORDER

The Learned counsel, appearing for Respondent Nos. 9 ,10 & 11 prays for two weeks time to file their written submissions. Submissions made by him, at supra, place on record.

Learned counsel appearing for Respondent Nos. 9, 10 & 11 is permitted to file their written submissions within two weeks from today after duly serving copy to the learned counsel appearing for opposite sides.

Re-list the matter on **05.02.2018** as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

js/kt